

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH, LUCKNOW**

**CCP No. 332/00026/2016  
In Original Application No. 450/2014**

**This, the 05<sup>th</sup> day of February, 2020**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)  
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Krishna Nand Sonkar, aged about 42 years, S/o- Shri R.N. Sonkar, R/o- C- 2821, Rajajipuram, Lucknow.

By Advocate : Sri Praveen Kumar. ..Applicant

Vs.

1. Sri Shanta Kant Das, Secretary to the Government of India, Ministry of Finance, Department of Revenue, New Delhi.
2. Shri Sheo Narain singh, Chief commissioner Customs. Central Excise and Service Tax, 7A, Ashok Marg, Lucknow.
3. Shri Raj Pal Singh, Under Secretary to the Government of India, Ministry of Finance, Department of Revenue, New Delhi.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

**Order [Oral]**

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)**

Learned counsel for the parties state that the applicant, herein, has expired. Accordingly, the CCP is dismissed having been abated. Notices issued to the respondents stand discharged.

**Member (A)**

**Member (J)**

JNS